

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Transfer Original Petition (AT) (MRTP) No. 02 of 2017
(Old Compensation Application No. 51 of 2000)

In the matter of:

Macedon Indo Austrian Ventures Pvt. Ltd.

....Appellant

Vs.

New Standard Engineering Co. Ltd.

....Respondent

Present

**For Appellant: Mr. Aditya Narain & Mr. Mishra Raj Shekhar,
Advocates.**

For Respondent: Mr. Rajshekhar Rao & Ms. Iti Agarwal, Advocates.

ORDER
(Virtual Mode)

12.02.2021: Due to paucity of time the matter could not be taken up.

Let the matter be fixed for '**Hearing**' on **25th February, 2021**, on top of the list.

Both Parties have filed Written Submissions that are taken on record.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

Sim/Kam